

ACT No. XXXIII OF 1867.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 18th July 1867).

An Act to amend Act No. XXXI of 1861.

WHEREAS it is expedient to amend Act No. XXXI of 1861 (*to regulate the manufacture of Saltpetre and the sale of Salt educed in the refinement thereof*); It is hereby enacted as follows:—

Preamble.

1. Section 6 of the said Act shall be read as if for the words "fine of rupees five hundred," the following were substituted (that is to say), "fine not exceeding rupees five hundred."

Amendment of Act
XXXI of 1861, Sec-
tion 6.